

NOTICE

Oath taking Ceremony of Hon'ble Mr. Justice Ashok Bhushan, as the Chairperson in the National Company Law Appellate Tribunal, (NCLAT) will be held at **10:30 A.M. on 8th November, 2021 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are most cordially invited.

- By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.11.2021 (MONDAY)

COURT –III (VIRTUAL MODE)

(After the ceremony the Court will function from 11:30 AM)

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 839 of 2021	Delhi NCR Consulting Pvt. Ltd. Vs. Anup Kumar (Resolution Professional)	Raghav Sabharwal	Shankari Mishra-RP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 882 of 2021	Jagdish Jamaklal Mansukhani Vs. Vikas Prakash Gupta & Ors.	Aatreya Singh	
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3.	Comp. App. (AT) (Ins) No. 886 of 2021	Rajputana Constructions Pvt. Ltd. Vs. ILFS Transportation Network Ltd. & Anr.	Shivanshu Kumar	
4.	Comp. App. (AT) No. 125 of 2021	Vivid Solutions Pvt. Ltd. & Ors. Vs. Mukesh Jain & Ors.	Anand Dilip Landge	Vinit Trehan
5.	Comp. App. (AT) No. 126 of 2021	Madhu Bhaskar & Ors. Vs. Ishwar Industries Ltd. & Ors.	Gaurav Sharma	Rahul Ahuja
6.	Comp. App. (AT) No. 129 of 2021	Meenakshi Jha Vs. Registrar of Companies & Anr.	Srijan Sinha	
7.	Contempt Case (AT) No. 30 of 2021 in Comp. App. (AT) (Ins) No. 1020 of 2019	Yogesh Kumar Gupta Vs. Antrikah Infratech Pvt. Ltd. & Ors.	Vinod Chaurasia	

For Directions

8.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd.	Vinod Kumar Mahajan	Anurag Shikhar Sarin
		With		
9.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag Shikhar Sarin
10.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1090 of 2020	Uco Bank Vs. Xenitis Infotech Ltd.	Partha Sil	Abhijit Banerjee Danish Zuber Khan
12.	Comp. App. (AT) No. 96 of 2021	Bhandari Cross Fields Ltd. & Anr. Vs. Registrar of Companies & Anr.	Akash Deep Gupta	

For Hearing

13.	Comp. App. (AT) No. 155 of 2020 (PH)	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C. Sharma D.N. Sharma Anirudha Agarwalla- R1
14.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2

Copy to: -**Notice Board**

1. Website: www.nclat.nic.in

**By order of Hon'ble Acting Chairperson
-sd/-****Registrar**